

STATEMENT SHOWING BENCH WISE INSTITUTION, DISPOSAL AND PENDENCY  
OF COMMERCIAL MATTERS IN THE HIGH COURT OF HIMACHAL PRADESH, SHIMLA, AS ON 30.09.2018

FORMAT FOR STATISTICAL DATA  
(RULE 3)

| Sr. No. | Name of the Court             | No. of cases pending (on the 1 <sup>st</sup> day of the Month of September, 2018) | No. of new cases instituted (during the month as per column 3) | Total cases pending in the court (on the last day of the month as per column 3) | No. of cases disposed (during the month as per column 3) | Average No. of days taken to decide the case |
|---------|-------------------------------|---|--|---|--|--|
| (1)     | (2)                           | (3)   | (4)  | (5)   | (6)  | (7)  |
| 1.      | Commercial Division           | 149   | 7  | 156   | Nil  | -  |
| 2.      | Commercial Appellate Division | 6+3*  | -  | 6+3*  | -  | -  |

NOTE: \* 6 Arbitration Appeals (ARB.A) + 3 Original Side Appeals (OSA)  
Pendency figures may change since physical verification is under process.